

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

MISCELLANEOUS APPLICATION D. NO. 40490 OF 2024
(IA NO. 200966 OF 2024)

IN

CIVIL APPEAL NO(S).3401 OF 2003

SUPREME COURT BAR ASSOCIATION
THROUGH ITS SECRETARY

...APPELLANT

VS.

B.D. KAUSHIK

...RESPONDENT

IN THE MATTER OF

DR. ADISH C AGGARWALA

...APPLICANT

O R D E R

1. Dr. Adish C Aggarwala, applicant-in-person, states that he does not want to press the instant application.
2. In view of the fair statement made, IA No. 200966 of 2024 and, accordingly, the present Miscellaneous Application are disposed of as withdrawn.

.....J.
[SURYA KANT]

.....J.
[K.V. VISWANATHAN]

NEW DELHI;
NOVEMBER 07, 2024

ITEM NO.301

COURT NO.4

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

MISCELLANEOUS APPLICATION Diary No(s). 13992/2023

(Arising out of impugned final judgment and order dated 20-07-2012 in C.A. No. No. 3401/2003 20-07-2012 in C.A. No. No. 3402/2003 passed by the Supreme Court Of India)

SUPREME COURT BAR ASSOCIATION .

Petitioner(s)

VERSUS

B.D. KAUSHIK

Respondent(s)

IA No. 82106/2023 - APPLICATION FOR PERMISSION
IA No. 116222/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 69113/2023 - CLARIFICATION/DIRECTION
IA No. 69115/2023 - EXEMPTION FROM FILING PAPER BOOKS
IA No. 114762/2024 - INTERVENTION APPLICATION
IA No. 67662/2024 - INTERVENTION APPLICATION
IA No. 55359/2024 - MODIFICATION OF COURT ORDER
IA No. 114777/2024 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 67665/2024 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

WITH

Diary No(s). 17011/2024 (XIV-A)

IA No. 90603/2024 - APPROPRIATE ORDERS/DIRECTIONS)

Diary No(s). 40490/2024 (XIV-A)

(FOR CLARIFICATION/DIRECTION ON IA 200966/2024
FOR APPLICATION FOR PERMISSION ON IA 200982/2024
FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 200987/2024
FOR PERMISSION TO APPEAR AND ARGUE IN PERSON ON IA 200996/2024
FOR CONDONATION OF DELAY IN FILING ON IA 209626/2024
IA No. 200982/2024 - APPLICATION FOR PERMISSION
IA No. 200966/2024 - CLARIFICATION/DIRECTION
IA No. 209626/2024 - CONDONATION OF DELAY IN FILING
IA No. 200987/2024 - EXEMPTION FROM FILING PAPER BOOKS
IA No. 200996/2024 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 07-11-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) Mr. Rajesh Aggarwal, AOR
Mrs. Mridul Aggarwal, Adv.
Mr. Akash Karanwal, Adv.
Mr. Shubham chandel, Adv.

Mr. Vikas Singh, Sr. Adv.

Ms. Deepeika Kalia, Adv.
Ms. Vasudha Singh, Adv.
Mr. Nitin Saluja, AOR
Mr. Sudeep Chandra, Adv.

Ms. Kumud Lata Das, AOR
Mr. Aman Anand, Adv.
Mr. Bibhuti Krishna, Adv.
Ms. Pooja Rathore, Adv.
Ms. Annwasha Deb, Adv.

Applicant-in-person, AOR

Mr. Kapil Sibal, Sr. Adv.
Ms. Rachana Shrivastava, Sr. Adv.
Mr. Vikrant Yadav, Adv.
Dr. Sandeep Singh, Adv.
Ms. Sasmita Tripathi, Adv.
Mr. Susheel Tomar, Adv.
Mr. Vikas Bansal, Adv.
Mr. Mukesh Kumar Singh, Adv.
Ms. Nandini Gupta, Adv.
Mr. Shashank Shekhar, AOR

Mr. Parmanand Pandey, AOR
Mr. Sparsh Kant Naik, Adv.
Mr. Utkarsh Pandey, Adv.

Mr. Milind Kumar, AOR
Mr. Shivaji M. Jadhav, AOR

IA 90603/2024

Mr. Vikas singh, Sr. Adv.
Ms. Deepika Kalia, Adv.
Ms. Vasudha Singh, Adv.
Mr. Sudeep Chandra, Adv.

For Respondent(s)

Mr. Dinesh Kumar Garg, AOR
Mr. Dhananjay Garg, Adv.
Mr. D.k. Garg, Adv.
Mr. Abhishek Garg, Adv.
Mr. Chanakya Gupta, Adv.
Mr. Chaudhary Shamshuddin Khan, Adv.
Dr. B.p. Nilaratna, Adv.
Mr. P.K. Bajaj, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

In continuation of our previous order, Mr. Kapil Sibal, learned senior counsel and President of the Supreme Court Bar Association (SCBA) states that all the suggestions received so far

with respect to different kind of reforms will be collated and placed on record, and the copy thereof shall be put up on the SCBA website to provide access to the learned counsel who are assisting the Court.

List on 12.12.2024 at 3 p.m.

MA No. Diary No(s). 40490/2024

IA No. 200966 of 2024 and MA D.No. 40490 of 2024 stand disposed of as withdrawn in terms of the Signed Order.

(KAPIL TANDON)
COURT MASTER (SH)

(PREETHI T.C.)
ASSISTANT REGISTRAR

(Signed Order in MA D. No. 40490/2024 is placed on the file)